

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 05-04-2021 TO 09-04-2021

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/52342/2015	51183/2021	1/4/2021	5/4/2021
2	ST/51787/2016	51202/2021	1/4/2021	5/4/2021
3	C/50281/2021	51203/2021	1/4/2021	5/4/2021
4	ST/52017-52020/2016	51206-51209/2021	1/4/2021	5/4/2021
5	C/52289/2019	51211/2021	5/4/2021	6/4/2021
6	ST/51803/2016	51212/2021	5/4/2021	6/4/2021
		MISC ORDERS		
1	C/50281/2021	50025/2021	1/4/2021	5/4/2021
2	ST/51611/2017	50028/2021	1/4/2021	5/4/2021
		INTERIM ORDERS		
1	C/51487/2019	I O/C/5/2021	5/4/2021	6/4/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

FW/nt
12/4/21

b
92.5.21
DEPUTY REGISTRAR